

could be sanctioned during 2011-12 for the State of Odisha due to non-availability of sanction ceiling for the State.

#### **Construction of NHs in Maharashtra**

3021. SHRI AVINASH PANDE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the amount of funds that were sanctioned and released for the construction of National Highways included in 2011-12 Annual Plan for the State of Maharashtra;

(b) whether there were any reasons for undue difference in the amount sanctioned and released as mentioned in (a) ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Funds amounting to Rs. 276.60 crores were sanctioned and released during 2011-12 for development of National Highways in Maharashtra.

(b) No, Sir.

(c) Does not arise.

#### **Declaration of roads in Karnataka as National Highways**

3022. DR. VIJAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a proposal to declare 16 roads in Karnataka as National Highways was submitted to the Central Government in June, 2009

(b) whether this proposal has received consideration of the Ministry;

(c) if so, the current stage of consideration of this proposal; and

(d) by when the proposal will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) The State Government of Karnataka during the last five years, has submitted from time to time 35 proposals having a total length of 8020 km. to the Ministry of Road Transport and Highways till date, for declaration of State Highways into National Highways. Expansion of National Highway network is a continuous process and declaration of new National Highway